

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 301**  
1126/252/ND/2017

**IN THE MATTER OF:**

M/s. Income Tax Officer, Ward 1(2), New Delhi

**.....APPLICANT/PETITIONER**

**Vs**

M/s. ROC in the matter of M/s. Aanchal Portfolio Services Pvt. Ltd

**.....RESPONDENT**

**SECTION**

**U/s 252**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Puneet Rai, SSC, Adv Ashvini Kr, Adv Rishabh  
Nangia, Adv Nikhil Jain

For the RoC

: Mr. Ssaurabh Indura, Company Prosecutor for ROC

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

One week time granted as a last and final opportunity to comply with the order dated 04.03.2024.

List the matter on **02.09.2024**.

**Sd/-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**